## Declaration of Assets and Liabilities

10 40 (Callo	Year 1024  Year 1024  Year 1024  Year 1024  Year 1024  Year 1024
1040(	Miged 44 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
Button	service and presently working as OFFICE ATTENDANT
1 20-	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
X 70	myself, my spouse and dependants*:

Details of movable assets

Description

Self

NIL

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Spouse

Dependant-1

Dependant-2

Dependant-3

Etc. Name Name Name(S) Name No. RINA (i) Cash 50,000/-KUMARI (ii) Deposits in Banks, Financial 5,00,000/ NIL Institutions And Non-Banking **Financial** Companies (111) Bonds, Debentures and NIL NIL Shares in companies Other financial (iv) institutions, NIL NIL NSS, Postal Savings, LIC Policies, etc. Motor Vehicles (V) MARUTI NIL (details of ALTO 800 make, etc.) Jewellery (give (vi) GOLD details of NIL weight and 100 gr. value)

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

SONI Kuma

NIL

Sr.

(vii)

Other assets,

such as values of claims / interests

## Details of Immovable assets B.

- Current market

Others (such as interest in property)

value

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL		20.		
(H)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	NIL				

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	- 100 (Section 1)
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CIKPK 8484 N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax (Only in case of proprietary business]	NIL	NIT
	(iv) Property Tax		

## C. Personal Detail PTS/BLA- 1168 GPF/CPF/PRAN No. Gender Date of Birth (DD/MM/YYYY) 0 Class/Group (A/B/C) Cadre OFFICE ATTENDANT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) PATNA Home District I hereby declare that the above details are true to the best of my knowledge and belief. Signature Solli Jeurnary Name of Employee: SONI KUMAR Designation: OFFICE ATTENDANT Place: PATNA Department: BIHAR LEGISLATVE ASSEMBLY Date: 13/02/2024

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SONI kumar